

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/37877/2026 ADMLS/5/2026	SOGLASIE INSURANCE CO.LTD. VS MT UNITY (IMO 9388792)	ANSHUMAN RAY VS	// () //
2	D-BLAPL/24580/2026 BLAPL/8389/2026	VENKETESWAR SHARMA@NILU SHARMA VS STATE OF ODISHA	MITHILESH KUMAR JAISWAL VS	SECTOR-3 /123 /2025 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001794/2025
3	D-BLAPL/24542/2026 BLAPL/8390/2026	DIBAKAR NAYAK @ BABULI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	CUTTACK SADAR /518 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001133/2026
4	D-BLAPL/22751/2026 BLAPL/8391/2026	JUGAL SUNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000028/2026
5	D-BLAPL/24661/2026 BLAPL/8392/2026	AKSHYA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /88 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000155/2026
6	D-BLAPL/24708/2026 BLAPL/8393/2026	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000017/2026
7	D-BLAPL/24711/2026 BLAPL/8394/2026	BABUL PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	BALIAPANDA /160 /2026 J.M.F.C.,PURI(Puri) GR/0000668/2026
8	D-BLAPL/22852/2026 BLAPL/8395/2026	SAHIL ALLI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /224 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000481/2026
9	D-BLAPL/24716/2026 BLAPL/8396/2026	MD. KAMAL @ KAMALUDDIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /107 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000026/2026
10	D-BLAPL/24726/2026 BLAPL/8397/2026	DHABULU MUDULI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	B.SINGHPUR /74 /2021 A.D.J.,JEYPORE(Koraput) CT/0000030/2021
11	D-BLAPL/24731/2026 BLAPL/8398/2026	LOKANATH DUTTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000253/2026

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12	D-BLAPL/17466/2026 BLAPL/8399/2026	SOMANATH OJHA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /54 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000185/2026
13	D-BLAPL/23681/2026 BLAPL/8400/2026	JATIA @ RUNA DAS VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	JAJPUR TOWN /152 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000891/2026
14	D-BLAPL/23951/2026 BLAPL/8401/2026	RABINDRA NAYAK VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	JALESWAR /293 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000357/2026
15	D-BLAPL/24506/2026 BLAPL/8402/2026	TITU SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	DHENKANAL TOWN /247 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000130/2026
16	D-BLAPL/20882/2026 BLAPL/8403/2026	SAROJ KUMAR TANTY VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BANDOMUNDA /191 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000088/2026
17	D-BLAPL/23351/2026 BLAPL/8404/2026	MALAYA KUMAR JENA @ MALAYA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /57 /2026 SPECIAL JUDGE (POCSO), BHADRAK(BHADRAK) Spl/0000055/2026
18	D-BLAPL/24092/2026 BLAPL/8405/2026	RAJ KUMAR MENDILI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /179 /2018 J.M.F.C.,KANTAMAL(Baudh) CT/0000330/2018
19	D-BLAPL/24115/2026 BLAPL/8406/2026	RAMAKANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	UMERKOTE /206 /2026 J.M.F.C.,UMERKOTE(Nabarangapur) GR/0000342/2026
20	D-BLAPL/23642/2026 BLAPL/8407/2026	RINKU DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 ADDL.SESSIONS JUDGE CUM SPL JUDGE TR/0000011/2026
21	D-BLAPL/24103/2026 BLAPL/8408/2026	RAJ DUNGURI @ RAJ DUNGRI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	SINDHIKELA PS /112 /2024 SPECIAL JUDGE (POCSO), BALANGIR(BALANGIR) Spl/0000007/2025
22	D-BLAPL/24419/2026 BLAPL/8409/2026	NILAKANTHA BARIK VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	NEMALO /141 /2026 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000148/2026
23	D-BLAPL/23660/2026	BIKRAM MAJHI	DEBASIS MISHRA	TIRING /31 /2026

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	BLAPL/8410/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000293/2026
24	D-BLAPL/23911/2026 BLAPL/8411/2026	MENAKA @ BINODINI NAIK VS STATE OF ODISHA	NARESH MALLA VS	BERHAMPUR /14 /2026 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000055/2026
25	D-BLAPL/24114/2026 BLAPL/8412/2026	SUKHRAM ORAON VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /431 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000283/2025
26	D-BLAPL/24180/2026 BLAPL/8413/2026	RANJAN KUMAR KESHARI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ / SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000034/2026
27	D-BLAPL/24548/2026 BLAPL/8414/2026	NELSON PURTI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 DISTRICT AND SESSIONS JUDGE,SONE SPL. 2(a)C.C./0000010/2026
28	D-BLAPL/24227/2026 BLAPL/8415/2026	GOPAL BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /376 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000760/2026
29	D-BLAPL/24539/2026 BLAPL/8416/2026	DHARMENDRA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000039/2025
30	D-BLAPL/24556/2026 BLAPL/8417/2026	ASTA KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /154 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2024
31	D-BLAPL/24534/2026 BLAPL/8418/2026	SUNIL PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	INFOVALLY UPD BHUBANESWAR /300 J.M.F.C.,JATNI(Khordha) GR/0000750/2026
32	D-BLAPL/24327/2026 BLAPL/8419/2026	NIRANJAN MAJHI @ NIRAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAWAPARA /103 /2020 A.D.J.,NAWAPARA(Nuapada) ST/0000022/2022
33	D-BLAPL/23883/2026 BLAPL/8420/2026	GANGADHAR NAG VS STATE OF ODISHA	SISIRA PANIGRAHI VS	BHAWANIPATNA SADAR /530 /2025 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000018/2026
34	D-BLAPL/24034/2026 BLAPL/8421/2026	KARNA @ KARAN BAG VS	BISHNU PRASAD PRADHAN VS	KHARIAR /271 /2021 A.D.J. CUM SPECIAL JUDGE,KHARIAR(

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35	D-BLAPL/24032/2026 BLAPL/8422/2026	STATE OF ODISHA KAILASH PARUA VS	ABHISHEK DASH VS	ST/0000002/2023 BUDEN /12 /2026 A.D.J.,PADAMPUR(Bargarh) CT/0000056/2026
36	D-BLAPL/24040/2026 BLAPL/8423/2026	STATE OF ODISHA BATI @ NARENDRA DAS VS	DALIRANI BEHURAY VS	SORO /35 /2023 A.D.J., SORO(Baleshwar) ST/0000529/2023
37	D-BLAPL/24113/2026 BLAPL/8424/2026	STATE OF ODISHA JAGADISH MAHATA VS	AMULYA RATNA PANDA VS	JAJPUR TOWN /312 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001589/2026
38	D-BLAPL/24009/2026 BLAPL/8425/2026	STATE OF ODISHA ANURUDDH KUMAR VS	BIKASH KARNA VS	GHANTAPADA /21 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2026
39	D-BLAPL/23762/2026 BLAPL/8426/2026	STATE OF ODISHA JIBESWAR MALLIK VS	SANTOSH KUMAR MAHANTY VS	KUAKHIA /289 /2026 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000011/2026
40	D-BLAPL/24201/2026 BLAPL/8427/2026	STATE OF ODISHA MEHENDRA KISAN@MATHU VS	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
41	D-BLAPL/23790/2026 BLAPL/8428/2026	STATE OF ODISHA NEHAL SA VS	DIBYA PRAKASH MISHRA VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000028/2026
42	D-BLAPL/24315/2026 BLAPL/8429/2026	STATE OF ODISHA PRAHALLAD NAIK @ PRAHALAD VS	RASHMI RANJAN DAS VS	KEONJHAR SADAR /500 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000164/2025
43	D-BLAPL/24733/2026 BLAPL/8430/2026	STATE OF ODISHA BALARAM JENA VS	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000255/2026
44	D-BLAPL/23793/2026 BLAPL/8431/2026	STATE OF ODISHA MERAJ ALAM VS	DIBYA PRAKASH MISHRA VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000027/2026
45	D-BLAPL/24221/2026 BLAPL/8432/2026	STATE OF ODISHA BISWANATH NAYAK VS	A.RAJA VS	NIMAKHANDI /77 /2026 A.D.J.,BERHAMPUR(Ganjam) ST/0000175/2026

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46	D-BLAPL/24086/2026 BLAPL/8433/2026	LALIT MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /59 /2024 A.D.J,PATNAGARH(Balangir) Spl/0000008/2024
47	D-BLAPL/14634/2026 BLAPL/8434/2026	PRAVEEN KUMAR AHIRWAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /127 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000023/2026
48	D-BLAPL/24750/2026 BLAPL/8435/2026	SUMANTA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /148 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000724/2026
49	D-CMAPL/37755/2026 CMAPL/117/2026	HEMANT DIGAL @ KAMBHU DIGAL VS STATE OF ODISHA	ADV. VS	// () //
50	D-CMAPL/36282/2026 CMAPL/118/2026	STATE BOTANICAL GARDEN,NANDANKANAN,CUTTACK VS REGIONAL PROVIDENT FUND COMMISSIONER, ORISSA	NITISH KUMAR MISHRA VS	// () //
51	D-CMAPL/28596/2026 CMAPL/119/2026	SUSAMA @ SUSHAMA PANDA VS COLLECTOR, GANJAM	PRADEEP KUMAR KHUNTIA VS	// () //
52	D-CMP/37344/2026 CMP/1379/2026	BRAJA KISHORE SUMANATA PATTNAIK @ BRAJA KISHORE SAMANTA VS M/S. ASHRIBAD DEVELOPERS, BHUBANESWAR	SUVASHISH PATTANAIAK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000002/2026
53	D-CMP/37856/2026 CMP/1380/2026	BIDHYADHARA MAHARANA VS THE COLLECTOR, KANDHAMAL	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal) CS/0000037/2023
54	D-CMP/37716/2026 CMP/1381/2026	NITYANANDA BEHERA VS JASOBANTA BEHERA	AMIT PRASAD BOSE VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000143/2025
55	D-CMP/38304/2026 CMP/1382/2026	GANESWAR SAHU VS BHASKAR SAHU	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000319/2017
56	D-CMP/37088/2026 CMP/1383/2026	ORISSA RASHTRABHASA PARISHAD, PURI VS BALARAM RANASINGH	SOURAV SUMAN BHUYAN VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000068/2025
57	D-CMP/38198/2026	BAMANA PANIGRAHI	PRASANTA KUMAR SATAPATHY	//

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	CMP/1384/2026	VS PRAKASH PANIGRAHI	VS	A.D.J,PATNAGARH(Balangir)
58	D-CMP/38623/2026 CMP/1385/2026	M/S. 3344 MADHUSUDAN DASH SECURITY AGENCY, BHUBANESWAR VS MAHANADI COALFIELDS LTD., SAMBALPUR	KALPATARU KHUNTIA VS	Fao/0000002/2026 // SR CIVIL JUDGE (COMMERCIAL COURT)
59	D-CMP/38672/2026 CMP/1386/2026	MR. PRABHU CHARAN MOHANTY VS ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, CUTTACK	SOURAV SUMAN BHUYAN VS	CS/0000017/2025 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
60	D-CONTC/34802/2026 CONTC/5432/2026	DEBASHISHA HOTA VS TARUN CHUGH, CEO AND MD BAJAJ LIFE INSURANCE LIMITED, PUNE	IN PERSON VS	// 0 //
61	D-CONTC/37417/2026 CONTC/5433/2026	BHASKAR CHANDRA SAHOO VS DR N THIRUMALA NAIK, IAS	HAREKRUSHNA DASH VS	// 0 //
62	D-CONTC/32818/2026 CONTC/5434/2026	HEENA KUMARI NAIK VS SOVA SHARMA, I.A.S.	ADV. VS	// 0 //
63	D-CONTC/33128/2026 CONTC/5435/2026	A.BALAKRISHNA RAO VS Y.B.KHURANIA, IPS	ADV. VS	// 0 //
64	D-CONTC/35823/2026 CONTC/5436/2026	SIMADRI PANIGRAHY VS VIJAY AMRUTA KULANGE, IAS	ADV. VS	// 0 //
65	D-CONTC/37606/2026 CONTC/5437/2026	SUSRI SANGITA PANDA VS MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR	ADV VS	// 0 //
66	D-CONTC/37608/2026 CONTC/5438/2026	DR. POOJA DASHMISHRA VS MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR	ADV VS	// 0 //
67	D-CONTC/37609/2026 CONTC/5439/2026	PULIN BIHARI MOHAPATRA VS MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR	ADV VS	// 0 //
68	D-CONTC/37613/2026 CONTC/5440/2026	NRUSINGHA CHARAN MOHANTY VS	ADV VS	// 0

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69	D-CONTC/37614/2026 CONTC/5441/2026	MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR PRATIVA MOHAPATRA VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY	ADV VS	// // 0 //
70	D-CONTC/37615/2026 CONTC/5442/2026	PADMAJA SAHOO VS MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR	ADV VS	// 0 //
71	D-CONTC/37534/2026 CONTC/5443/2026	BIGHNESWAR BARIK VS DIPTESH KUMAR PATTNAYAK, IPS	ADV. VS	// 0 //
72	D-CONTC/22438/2026 CONTC/5444/2026	DEBENDRA DASBABU VS USHA PADHEE, I.A.S., ADDL. CHIEF SECY, HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA	ADV. VS	// 0 //
73	D-CONTC/37618/2026 CONTC/5445/2026	DIPAK MOHANTY VS MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR	ADV VS	// 0 //
74	D-CONTC/37619/2026 CONTC/5446/2026	PRAMOD KUMAR MOHANTY VS MRUTYUNJAY TRIPATHY,OAS A(JB), TAHASILDAR BHUBANESWAR	ADV VS	// 0 //
75	D-CONTC/31887/2026 CONTC/5447/2026	BABAJI CHARAN PATRA VS DEORANJAN KUMAR SINGH, I.A.S., SECY. TO GOVT. OF ODISHA, REVENUE AND D.M DEPT.	ADV. VS	// 0 //
76	D-CONTC/37798/2026 CONTC/5448/2026	PRAGATI MOHANTY VS DATTATRAY BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //
77	D-CONTC/37883/2026 CONTC/5449/2026	DR. SANJIB KUMAR MOHANTY VS ARAVIND AGRAWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //
78	D-CONTC/33246/2026 CONTC/5450/2026	DOLAGOBINDA SAMANTASINGHAR VS DR.ARABINDA KUMAR PADHEE, IAS, SECY. TO GOVT. OF ORISSA, REVENUE AND D.M DEPT.	ADV. VS	// 0 //
79	D-CONTC/38211/2026 CONTC/5451/2026	PRIYADARSHI ASHOK MOHAN JENA VS HEMANTA SHARMA, I.A.S.	MUKESH PANDA VS	// 0 //

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80	D-CONTC/33364/2026 CONTC/5452/2026	SAHIRA BIBI VS CHANCHAL RANA, I.A.S., COMMISSIONER, B.M.C,BHUBANESWAR	BIPIN KUMAR NAYAK VS	// 0 //
81	D-CONTC/38220/2026 CONTC/5453/2026	PRAHALAD DEHURI VS HEMANT SHARMA, I.A.S.	MUKESH PANDA VS	// 0 //
82	D-CONTC/36459/2026 CONTC/5454/2026	DAYA SAGAR NANDA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION	BRAJA KISHOR PANDA VS	// 0 //
83	D-CONTC/37745/2026 CONTC/5455/2026	SIMANCHAL SETHI VS DR. SARAVANA VIVEK M.,IPS, SUPERINTENDENT OF POLICE, BERHAMPUR	DEBIDUTTA MOHAPATRA VS	// 0 //
84	D-CONTC/37720/2026 CONTC/5456/2026	ASHOK KUMAR NANDI VS DIBYA JYOTI PARIDA, COLLECTOR, PURI	ADV. VS	// 0 //
85	D-CONTC/37817/2026 CONTC/5457/2026	M/S. DD BUILDERS LIMITED, KALAHANDI VS GOBARDHAN NAIK, CHIEF CONSTRUCTION ENGINEER, UPPER INDRABATI IRRIGATION PROJECT	SIDHANT DWIBEDI VS	// 0 //
86	D-CONTC/33777/2026 CONTC/5458/2026	MITA RAY VS N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
87	D-CONTC/36466/2026 CONTC/5459/2026	GANESWAR MAJHI VS AJAYA KUMAR SAHU, D.F.O., KARANJIA FOREST DIVISION, KARANJIA	BRAJA KISHOR PANDA VS	// 0 //
88	D-CONTC/37527/2026 CONTC/5460/2026	NILAMADHAB MISHRA VS DR.PROMOD KUMAR PRAHARAJ, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BHADRAK	ADV. VS	// 0 //
89	D-CONTC/37815/2026 CONTC/5461/2026	M/S. D.D BUILDERS LIMITED, KALAHANDI VS GOBARDHAN NAIK	SIDHANT DWIBEDI VS	// 0 //
90	D-CONTC/37816/2026 CONTC/5462/2026	M/S. D.D BUILDERS LIMITED, KALAHANDI VS GOBARDHAN NAIK	SIDHANT DWIBEDI VS	// 0 //
91	D-CONTC/38285/2026	PINTU BISWAL	ADV.	//

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	CONTC/5463/2026	VS AWADHA KISHORE PANDEY, GENERAL MANAGER, MCL, JHARSUGUDA	VS	0 //
92	D-CONTC/37416/2026 CONTC/5464/2026	AKSHAYA KUMAR MOHAPATRA VS DR. N. THIRUMALA NAIK, IAS ,COMMNR. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	HAREKRUSHNA DASH VS	// 0 //
93	D-CONTC/37418/2026 CONTC/5465/2026	ACHYUTANANDA KHUNTIA VS DR. N THIRUMALA NAIK, IAS, COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	HAREKRUSHNA DASH VS	// 0 //
94	D-CONTC/37419/2026 CONTC/5466/2026	SANATAN GOCHHAYAT VS DR. N.THIRUMALA NAIK,IAS,COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	HAREKRUSHNA DASH VS	// 0 //
95	D-CONTC/37525/2026 CONTC/5467/2026	HRUSHIKESH PANI VS KIRANDEEP KAUR SAHOTA, IAS	ADV VS	// 0 //
96	D-CONTC/32392/2026 CONTC/5468/2026	BABAJI SWAIN VS DR. N. THIRUMALA NAIK,IAS	ADV. VS	// 0 //
97	D-CONTC/33352/2026 CONTC/5469/2026	PADMABATI BEHERA VS DR. ROSALIN BEHERA, O.A.S., TAHASILDAR, BHANDARIPOKHARI	ADV VS	// 0 //
98	D-CRLA/22182/2026 CRLA/760/2026	FATHER OF THE VICTIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /162 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000144/2021
99	D-CRLA/23392/2026 CRLA/761/2026	JAGANNATH PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AIR FIELD P.S. /209 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000146/2021
100	D-CRLA/24696/2026 CRLA/762/2026	PAPU@PRIYABRATA MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MAHILA P.S.(BBSR) /221 /2011 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000280/2013
101	D-CRLMC/21917/2026 CRLMC/2848/2026	BIRA @ LAXMIDHAR PAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	REMUNA /180 /2013 DISTRICT & SESSIONS JUDGE,BALASO ST/0000097/2026
102	D-CRLMC/24888/2026 CRLMC/2849/2026	AKASH@DURYODHANA HALDAR VS	BISWARANJAN DALAI VS	MARINE PS AT JAMBO /145 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)

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103	D-CRLMC/24730/2026 CRLMC/2850/2026	STATE OF ODISHA KULAMANI MISHRA VS STATE OF ODISHA(VIG.)	AMITABH PANDA VS	GR/0001390/2025 BALASORE VIGILANCE /59 /2010 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000040/2013
104	D-CRLMC/11398/2026 CRLMC/2851/2026	M.JAGDISH PATTNAIK @ RAJESH VS STATE OF ODISHA(VIG.)	T.NARAYANA MURTY VS	VIGILANCE PS (BERHAMPUR) /1 /2002 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000001/2002
105	D-CRLMC/24031/2026 CRLMC/2852/2026	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BISOI /238 /2023 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001594/2023
106	D-CRLMC/24014/2026 CRLMC/2853/2026	ALIN KUMAR BEHERA@ANIL BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /110 /2026 J.M.F.C.,TELKOI(Kendujhar) GR/0000108/2026
107	D-CRLMC/24553/2026 CRLMC/2854/2026	MANU BAGH VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /198 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000192/2026
108	D-CRLMC/23015/2026 CRLMC/2855/2026	PRAKASH KUMAR SAHOO VS DAMAYANTI SAHOO	AMIYA KUMAR MOHANTY A VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000053/2024
109	D-CRLMC/24902/2026 CRLMC/2856/2026	NARESH BIDIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GUDARI /16 /2013 J.M.F.C,GUNUPUR(Rayagada) GR/0000102/2013
110	D-CRLMC/22745/2026 CRLMC/2857/2026	MD. TAJMUL HAQUE KHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	TANGI /142 /2015 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000986/2015
111	D-CRLMC/24929/2026 CRLMC/2858/2026	SK.WASIM@SK.ABDUL WASIM VS STATE OF ODISHA	SUSAMPAD HOTA VS	DARGHA BAZAR /63 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000669/2026
112	D-CRLMC/24928/2026 CRLMC/2859/2026	SK. WASIM @SK. ABDUL WASIM VS STATE OF ODISHA	SUSAMPAD HOTA VS	LALBAG /137 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000337/2026
113	D-CRLMC/21519/2026 CRLMC/2860/2026	AJAY JETHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) GR/0000489/2023

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114	D-CRLMC/22581/2026 CRLMC/2861/2026	SK. ABDUL RASID VS STATE OF ODISHA	ASUTOSH SAHOO VS	SALIPUR /179 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000067/2025
115	D-CRLMC/24290/2026 CRLMC/2862/2026	YUSUF KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /38 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000077/2026
116	D-CRLMC/25010/2026 CRLMC/2863/2026	ANIL KUMAR GURU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /106 /2024 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000202/2025
117	D-CRLMP/23094/2026 CRLMP/1209/2026	AFSANA BEGUM VS STATE OF ODISHA	DAMODAR PATRA VS	/ /0 () //
118	D-CRLMP/23822/2026 CRLMP/1210/2026	TRINATH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	/ /0 () //
119	D-CRLMP/24297/2026 CRLMP/1211/2026	MAMATA NAYAK VS STATE OF ODISHA	NARESH CH. JENA VS	GANIA /92 /2026 () //
120	D-CRLMP/23873/2026 CRLMP/1212/2026	SUNIL PRADHAN VS PALLAVI PRADHAN	SASMITA NANDA VS	/ /0 J.M.F.C,TALCHER(Anugul) CMC/0000007/2025
121	D-CRLMP/24186/2026 CRLMP/1213/2026	PARAMESWAR MAHANTA VS BIJAY LAXMI MAHANTA	NIRANJAN LENKA VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR Cp/0000071/2025
122	D-CRLMP/24634/2026 CRLMP/1214/2026	DIBYA RANJAN BHOI VS STATE OF ODISHA	NIRANJAN LENKA VS	BALASORE SADAR /63 /2026 () //
123	D-CRLMP/24159/2026 CRLMP/1215/2026	SK RAJESH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
124	D-CRLMP/24197/2026 CRLMP/1216/2026	JOHN PANGI@ JOHAN VS JUMBE SINDERI	DEEPALI MAHAPATRA VS	/ /0 JUDGE,FAMILY COURT,JEYPORE(Koraput) CP/0000095/2025
125	D-CRLMP/23442/2026	NAMITA SAGAR	BINOD KUMAR HATI	/ /0

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	CRLMP/1217/2026	VS BANAMALI KADSAI	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
126	D-CRLMP/23111/2026	PRITYRANI BARIK	SRINIBASH SATAPATHY	ICC/0000024/2024
	CRLMP/1218/2026	VS THE STATE OF ODISHA	VS	BARGARH /227 /2025
127	D-CRLMP/23377/2026	JHUNA PRADHAN	ACHYUTANANDA PATTANAİK	()
	CRLMP/1219/2026	VS STATE OF ODISHA	VS	//
128	D-CRLMP/23973/2026	MANORAMA NAYAK @ROUT	DILLIP KUMAR RAY	BANAPUR P.S. /243 /2026
	CRLMP/1220/2026	VS SUPERINTENDENT OF POLICE,BHADRAK	VS	()
129	D-CRLMP/23195/2026	SARASWATI PRADHAN	BISWAJIT SAHOO	//
	CRLMP/1221/2026	VS STATE OF ODISHA	VS	/ /0
130	D-CRLMP/24685/2026	GANESWAR SAHOO	PRANAB RANJAN CHHATOI	()
	CRLMP/1222/2026	VS STATE OF ODISHA	VS	//
131	D-CRLMP/23376/2026	YASHASWI PATNAİK	ASHOK KUMAR MOHAPATRA	/ /
	CRLMP/1223/2026	VS ANKITA MOHANTY	VS	JUDGE FAMILY COURT,BHUBANESWA
132	D-CRLMP/23644/2026	PABITRA ROUTRAY	MANAS KUMAR CHAND	Crp/0000016/2025
	CRLMP/1224/2026	VS STATE OF ODISHA	VS	/ /0
133	D-CRLMP/21032/2026	CHITRA REKHA SWAIN	BIJAY KUMAR MOHANTY	()
	CRLMP/1225/2026	VS STATE OF ODISHA	VS	//
134	D-CRLREV/23613/2026	SATYA MALLİK@SATYABRAT MALLİK	AMITAV TRIPATHY	/ /0
	CRLREV/573/2026	VS STATE OF ODISHA	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
135	D-CRLREV/24656/2026	MADAN MOHAN DALAI	MANAS KUMAR CHAND	EC/0000008/2019
	CRLREV/574/2026	VS STATE OF ODISHA	VS	KHALLİKOTE /482 /2025
136	D-EXP/30307/2026	AINTHA SAHOO	ADV.	A.D.J.,KHALLİKOTE(Ganjam)
	EXP/109/2026	VS	VS	ST/0000111/2025
				BAIDYANATHPUR /518 /2025
				3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
				ST/0000018/2026
				/ /
				()

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137	D-LAA/36155/2026 LAA/121/2026	DR. ARABINDA KUMAR PADHEE, IAS LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW BG RAIL LINE VS DEBARAJ APAT	SWAPNABHUSHAN, AGA VS	// // PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000504/2023
138	D-LAA/36185/2026 LAA/122/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE VS DUKHU GAIGOURIA	SWAPNABHUSHAN, A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000453/2023
139	D-LAA/36237/2026 LAA/123/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE VS NITAI DANAYAK	NEELKESHU PATHY, A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000097/2024
140	D-LAA/36281/2026 LAA/124/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE VS SATYANARAYAN DEHURY	NEELKESHU PATHY, A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000508/2023
141	D-LAA/36404/2026 LAA/125/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINE VS DEBENDRA DALABEHERA	SAHODARA BOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000017/2021
142	D-LAA/36405/2026 LAA/126/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINE VS SIBA PRASAD NAIK	SAHODARA BOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000016/2021
143	D-LAA/36415/2026 LAA/127/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR NEW B.G. RAIL LINE VS UTKAL DALABEHERA	SAHODARA BOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000046/2021
144	D-LAA/36425/2026 LAA/128/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINE VS MARKANDA MAHALA	SAHODARA BOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000025/2021
145	D-MACA/35911/2026 MACA/772/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., SAMBALPUR VS PUNAM SAHU	PRASANTA KUMAR MAHALI VS	// A.D.J., BARGARH (Bargarh) Mac/0000046/2022
146	D-MACA/37436/2026 MACA/773/2026	ABHIJIT KUMAR KHANDELWAL VS RABI CHANDRA TARAI	VIVEKANANDA JENA VS	// IV M.A.C.T, CUTTACK (Cuttack) Mac/0000313/2023
147	D-MACA/37439/2026 MACA/774/2026	ABHIJIT KUMAR KHANDELWAL VS RABI CHANDRA TARAI	VIVEKANANDA JENA VS	// IV M.A.C.T, CUTTACK (Cuttack) Mac/0000314/2023

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148	D-MACA/34895/2026 MACA/775/2026	NATIONAL INSURANCE CO.LTD.,KHORDHA VS RASHMI BHOI	BIBEKANANDA UDGATA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000037/2020
149	D-MACA/27057/2026 MACA/776/2026	THE OFFICE OF THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS BAIDI KUMBAR @ KUMBHAR	ANESWAR KHA VS	// 1ST M.A.C.T, NABARANGPUR(Nabarang Mac/0000007/2024
150	D-MACA/34896/2026 MACA/777/2026	D.M,NATIONAL INSURANCE CO.LTD.,BHUBANESWAR VS RADHASHYAM PRADHAN	BIBEKANANDA UDGATA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000039/2020
151	D-MACA/36272/2026 MACA/778/2026	DIVISIONAL MANAGER , ORIENTAL INSURANCE COMPANY LIMITED , ANGUL VS HIMANSHU PRADHAN	RIMJHIMBALA PATI VS	// A.D.J.,ATHAMALIK(Anugul) Mac/0000002/2023
152	D-MACA/36539/2026 MACA/779/2026	SABITRI NAIK VS SABYASACHI SAHU	PRADEEP KUMAR MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000168/2023
153	D-MACA/36449/2026 MACA/780/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., DHENKANAL VS BHIMSEN SWAIN	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000025/2019
154	D-MACA/36546/2026 MACA/781/2026	NEW INDIA ASSURANCE CO.LTD.,BHUBANESWAR VS PRASANTA DALEI	BIJOY DASMOHAPATRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000148/2019
155	D-MACA/37267/2026 MACA/782/2026	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS KARTIK CHANDRA PARIDA	NIBEDITA MOHANTY VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Mac/0000047/2025
156	D-MATA/37600/2026 MATA/273/2026	MONALISHA DASH VS CHINMAYA PANDA	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000068/2023
157	D-RPFAM/36507/2026 RPFAM/231/2026	PITABASA SETHI VS PADMINI SETHI	MADHUSUDAN SETHI VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000180/2021
158	D-RSA/36967/2026 RSA/418/2026	TAPA @ TAPASWINI DEHURY VS SAKUNTALA MAJHI	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Q RFA/0000017/2024
159	D-RSA/36221/2026	SABITA JENA @ SABITARANI NAYAK	AKSHAYA KUMAR NAYAK	//

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	RSA/419/2026	VS PRATAP KUMAR JENA	VS	A.D.J.,ODAGAON(Nayagarh) RFA/0000050/2022
160	D-RSA/37848/2026 RSA/420/2026	ANIL KUMAR SINGH VS PUSPA @ PUSPASHREE KUMARI DEBI	SANTOSH KUMAR SAMANTARAY VS	// DISTRICT & SESSIONS JUDGE, BHAWA RFA/0000007/2026
161	D-RSA/36252/2026 RSA/421/2026	BHAGABAN JENA VS PITEI DEI	SUJATA JENA, (SR. ADV.) VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000190/2022
162	D-RVWPET/10186/2026 RVWPET/188/2026	MANAS KUMAR PATRA VS INDIAN OIL CORPORATION LTD.	ADV. VS	// () //
163	D-TRP(C)/37741/2026 TRP(C)/254/2026	ADYASHA DASH VS JYOTI PRAKASH MISHRA	BIPIN KUMAR NAYAK VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000076/2026
164	D-TRP(C)/37828/2026 TRP(C)/255/2026	ABHINAV ACHARYA VS SHARMILA KAR	OM SWARUP VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000462/2023
165	D-TRP(C)/37892/2026 TRP(C)/256/2026	CHHAYA PURABI DASH VS DEEPTIMANTA KUMAR MALIK	ABHISHEK MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000713/2026
166	D-WA/36773/2026 WA/1162/2026	STATE OF ODISHA VS BINDU RAJ	DEBASIS TRIPATHY,A.G.A VS	// () //
167	D-WP(C)/37876/2026 WP(C)/26328/2026	SANDHYARANI JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
168	D-WP(C)/37850/2026 WP(C)/26329/2026	MD.SIRAJ VS IRCON INTERNATIONAL LTD., NEW DELHI	GOUTAM KUMAR ACHARYA VS	// () //
169	D-WP(C)/36976/2026 WP(C)/26330/2026	PRASHANTA MANSINGH VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// () //
170	D-WP(C)/38013/2026 WP(C)/26331/2026	NARAYAN NAYAK VS	SAILAZA NANDAN DAS VS	// ()

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171	D-WP(C)/37547/2026 WP(C)/26332/2026	UNION OF INDIA DEBENDRA KHILAR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// // 0 //
172	D-WP(C)/38020/2026 WP(C)/26333/2026	LOKANATH PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
173	D-WP(C)/37665/2026 WP(C)/26334/2026	JYOTSNA MAYEE MAJHI VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
174	D-WP(C)/37006/2026 WP(C)/26335/2026	JANAKI NATH MISHRA VS STATE OF ODISHA	VS	// 0 //
175	D-WP(C)/37022/2026 WP(C)/26336/2026	MINATI ROUT VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
176	D-WP(C)/37668/2026 WP(C)/26337/2026	DIBYALOHAN DANSENA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
177	D-WP(C)/38022/2026 WP(C)/26338/2026	TIRANA KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
178	D-WP(C)/37801/2026 WP(C)/26339/2026	B.SUBRAMANYAM PATRA VS STATE TRANSPORER AUTHORITY, ODISHA, CUTTACK	BHABANI SANKAR DAS VS	// 0 //
179	D-WP(C)/37677/2026 WP(C)/26340/2026	KABERI NATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
180	D-WP(C)/37829/2026 WP(C)/26341/2026	MANAS RANJAN SWAIN VS STATE OF ODISHA	OM SWARUP VS	// 0 //
181	D-WP(C)/37669/2026 WP(C)/26342/2026	PRITI MANJARI MALLIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //

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182	D-WP(C)/33196/2026 WP(C)/26343/2026	HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
183	D-WP(C)/36573/2026 WP(C)/26344/2026	M/S. ABCD FOOD PRODUCTS, CUTTACK VS APPELLATE AUTHORITY-CUM-ADDITIONAL CHIEF ENGINEER-CUM-ELECTRICAL INSPECTOR, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
184	D-WP(C)/37204/2026 WP(C)/26345/2026	PRASANTA KUMAR SAHOO VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
185	D-WP(C)/36479/2026 WP(C)/26346/2026	SAMIR KUMAR ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
186	D-WP(C)/34601/2026 WP(C)/26347/2026	MANAGING COMMITTEE OF KAMAL LOCHAN HIGH SCHOOL, SUDHAKANTHI, JAGATSINGHPUR VS STATE OF ODISHA	SUNIL KUMAR VS	// 0 //
187	D-WP(C)/35405/2026 WP(C)/26348/2026	RAJKISHORE PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
188	D-WP(C)/35225/2026 WP(C)/26349/2026	BIPIN BIHARI DAS VS STATE OF ODISHA	SARADA PRASANNA SADANGI VS	// 0 //
189	D-WP(C)/38206/2026 WP(C)/26350/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
190	D-WP(C)/35856/2026 WP(C)/26351/2026	MANJULA SANDHA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
191	D-WP(C)/36484/2026 WP(C)/26352/2026	GOPAL KRUSHNA PATI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
192	D-WP(C)/38209/2026 WP(C)/26353/2026	UDAYNATH PRUSTY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
193	D-WP(C)/37795/2026	NIHAR RANJAN JENA	ABHIJEET AGARWAL	//

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	WP(C)/26354/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36485/2026	ARJUN MURMU	GAJENDRANATH ROUT	//
	WP(C)/26355/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/37563/2026	SUSANTA KUMAR SABAT	SHIBANI SAMARPITA OJHA	//
	WP(C)/26356/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/38256/2026	MIRZA FAZAL ALI	MANAS RANJAN PRADHAN	//
	WP(C)/26357/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/37904/2026	M.AMAR SREENU	OM SWARUP	//
	WP(C)/26358/2026	VS PRAVEENA MULAKALA	VS	0 //
198	D-WP(C)/38203/2026	SANDEEP KUMAR SWAIN	RABI NARAYAN MISHRA	//
	WP(C)/26359/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/36700/2026	ANSHUMAN ROUTRAY	NIHAL RATH	//
	WP(C)/26360/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/37019/2026	PRUTHIRAJ RAY	AJAYA KUMAR MOHARANA	//
	WP(C)/26361/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/35311/2026	SANJAY KUMAR MISHRA	SOUBHAGYA SWAIN	//
	WP(C)/26362/2026	VS AXIS BANK LTD, KHORDHA	VS	0 //
202	D-WP(C)/37924/2026	REENA BISWAL	SISIR KUMAR PUROHIT	//
	WP(C)/26363/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/35865/2026	PRADEEP KUMAR BEHERA	BANSHIDHAR SATAPATHY	//
	WP(C)/26364/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/38321/2026	HARAPRIYA DAS	PABITRA KUMAR DUTTA	//
	WP(C)/26365/2026	VS	VS	0

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205	D-WP(C)/37561/2026 WP(C)/26366/2026	STATE OF ODISHA SANTOSH KUMAR PANIGRAHI VS	SHIBANI SAMARPITA OJHA VS	// // 0
206	D-WP(C)/36754/2026 WP(C)/26367/2026	STATE OF ODISHA SASMITA JENA VS	SRIRAM SWARUP MOHAPATRA VS	// // 0
207	D-WP(C)/34604/2026 WP(C)/26368/2026	STATE OF ODISHA SUDHIRA KUMAR MOHAPATRA VS	JAYASHREE BISWAL VS	// // 0
208	D-WP(C)/36302/2026 WP(C)/26369/2026	STATE OF ODISHA SOMANATH ROUT VS	ABHISHEK MOHANTY VS	// // 0
209	D-WP(C)/36991/2026 WP(C)/26370/2026	STATE OF ODISHA JANAKI NATH MISHRA VS		// // 0
210	D-WP(C)/38553/2026 WP(C)/26371/2026	STATE OF ODISHA ARTABANDHU PRADHAN VS	JAGANNATH BHUYAN VS	// // 0
211	D-WP(C)/37026/2026 WP(C)/26372/2026	STATE OF ODISHA SULAVA BISWAS VS	ANSHUMAN DAS VS	// // 0
212	D-WP(C)/38103/2026 WP(C)/26373/2026	STATE OF ODISHA GOURANGA CHARAN BEHERA VS	SHIBANI SAMARPITA OJHA VS	// // 0
213	D-WP(C)/33188/2026 WP(C)/26374/2026	STATE OF ODISHA HEMAMALINI NAYAK VS	SRIKANTA KUMAR NATH VS	// // 0
214	D-WP(C)/36604/2026 WP(C)/26375/2026	STATE OF ODISHA MANOJ KUMAR TRIVEDY VS	SANKET TRIVEDY VS	// // 0
215	D-WP(C)/37558/2026 WP(C)/26376/2026	UNION OF INDIA GAUTAMI DEVI VS	SHIBANI SAMAPITA OJHA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/38306/2026 WP(C)/26377/2026	GOPAL KRISHNA NAIK VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
217	D-WP(C)/37967/2026 WP(C)/26378/2026	PRASANTA KUMAR MAHAKUD VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
218	D-WP(C)/33477/2026 WP(C)/26379/2026	RANJIT KUMAR RAY VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
219	D-WP(C)/30931/2026 WP(C)/26380/2026	SHANTILATA DAS VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
220	D-WP(C)/38543/2026 WP(C)/26381/2026	M/S. HOTEL PARADISE, PURI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
221	D-WP(C)/32813/2026 WP(C)/26382/2026	PRASANTA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	D-WP(C)/38415/2026 WP(C)/26383/2026	LOKANATH MOHANTY VS ODISHA PUBLIC SERVICE COMMISSION (OPSC) CUTTACK	MANOJ KUMAR PANDA VS	// 0 //
223	D-WP(C)/35982/2026 WP(C)/26384/2026	RINA KAR CHHETRI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
224	D-WP(C)/37570/2026 WP(C)/26385/2026	JHUNILATA LENKA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
225	D-WP(C)/36780/2026 WP(C)/26386/2026	BIBHU SUNDAR SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
226	D-WP(C)/38559/2026 WP(C)/26387/2026	M/S. CHOUDHURY AUTO WORKS, KHORDHA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
227	D-WP(C)/33907/2026	SANDHAR MAJHI	TUKUNA KUMAR MISHRA	//

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	WP(C)/26388/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/35369/2026 WP(C)/26389/2026	BIJAYA KUMAR NAYAK @ BIJAYA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
229	D-WP(C)/37131/2026 WP(C)/26390/2026	KARTIK BEHERA VS UNION OF INDIA	SUBHENDU KUMAR DAS VS	// 0 //
230	D-WP(C)/37545/2026 WP(C)/26391/2026	UPENDRA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
231	D-WP(C)/38114/2026 WP(C)/26392/2026	BASANT KUMAR NAIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
232	D-WP(C)/36870/2026 WP(C)/26393/2026	GOLAPI GOCHHAYAT VS UNION OF INDIA	KRUSHNA CHANDRA DASH VS	// 0 //
233	D-WP(C)/37018/2026 WP(C)/26394/2026	DEBASHIS TRIPATHY VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
234	D-WP(C)/38145/2026 WP(C)/26395/2026	BALAKRUSHNA ROUT VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR	SOMANATH MISHRA VS	// 0 //
235	D-WP(C)/38113/2026 WP(C)/26396/2026	MANAGING DIRECTOR OF ALAKA MANPOWER SECURITY SERVICE, BHUBANESWAR VS REGIONAL LABOUR COMMISSIONER (CENTRAL), BHUBANESWAR	LAXMIKANTA MOHANTY VS	// 0 //
236	D-WP(C)/38317/2026 WP(C)/26397/2026	TAPAN KUMAR SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, DEOGARH	BUDHIRAM DAS VS	// 0 //
237	D-WP(C)/37259/2026 WP(C)/26398/2026	SADANANDA MAJHI VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
238	D-WP(C)/38109/2026 WP(C)/26399/2026	SANTOSH KUMAR PATRA VS	LAXMIKANTA MOHANTY VS	// 0

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239	D-WP(C)/37699/2026 WP(C)/26400/2026	STATE OF ODISHA RINA GHADEI VS	SATYABRATA PANDA VS	// // 0
240	D-WP(C)/38102/2026 WP(C)/26401/2026	STATE OF ODISHA SANTOSH KUMAR MAHANA VS	BIKASH CHANDRA PARIJA VS	// // 0
241	D-WP(C)/27939/2026 WP(C)/26402/2026	STATE OF ODISHA SURENDRA ROUT VS	SHASHI BHUSAN JENA VS	// // 0
242	D-WP(C)/36446/2026 WP(C)/26403/2026	STATE OF ODISHA MANAGING COMMITTEE OF ANCHALIKA UCHA VIDYAPITHA, DHENKANAL VS	SUPRITI KAR VS	// // 0
243	D-WP(C)/38205/2026 WP(C)/26404/2026	STATE OF ODISHA M/S. DHABALESWAR ENTERPRISERS, BHUBANESWAR VS	ASHISH RANJAN MISHRA VS	// // 0
244	D-WP(C)/38100/2026 WP(C)/26405/2026	THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK AJAY PANI VS	SUBASH CHANDRA ACHARYA VS	// // 0
245	D-WP(C)/35374/2026 WP(C)/26406/2026	STATE OF ODISHA SRIKANT SAHOO VS	SAIBRATA RATH VS	// // 0
246	D-WP(C)/36451/2026 WP(C)/26407/2026	STATE OF ODISHA DHARANI @ DHARANIDHAR MALI VS	ARJUNA CHARANA BEHERA VS	// // 0
247	D-WP(C)/36131/2026 WP(C)/26408/2026	STATE OF ODISHA JATINDRA MOHAN NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
248	D-WP(C)/35394/2026 WP(C)/26409/2026	STATE OF ODISHA RAKESH KUMAR MOHANTY VS	JAGAJIBAN PRADHAN VS	// // 0
249	D-WP(C)/38164/2026 WP(C)/26410/2026	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	BISWAJIT NAYAK VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/38199/2026 WP(C)/26411/2026	MOHAN BARIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
251	D-WP(C)/38169/2026 WP(C)/26412/2026	JITENDRA KUMAR BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
252	D-WP(C)/38171/2026 WP(C)/26413/2026	DAMODAR BEMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
253	D-WP(C)/36481/2026 WP(C)/26414/2026	ANAMA BAGARTI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
254	D-WP(C)/36132/2026 WP(C)/26415/2026	MULLI GYANI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	D-WP(C)/38174/2026 WP(C)/26416/2026	MADHABI SING VS PRINCIPAL SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
256	D-WP(C)/37778/2026 WP(C)/26417/2026	M/S. PSR ELECON PVT.LTD., BHUBANESWAR VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
257	D-WP(C)/35811/2026 WP(C)/26418/2026	ARTA MALIK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
258	D-WP(C)/38175/2026 WP(C)/26419/2026	KALPANA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
259	D-WP(C)/37804/2026 WP(C)/26420/2026	SHREE PATITAPABAN JEW, BALIKUDA, JAGATSINGHPUR VS COMMISSIONER OF ENDOWMENT, BHUBANESWAR	SIDHARTHA DAS VS	// 0 //
260	D-WP(C)/35812/2026 WP(C)/26421/2026	BALAKRUSHNA SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
261	D-WP(C)/36641/2026	SITOSH KUMAR PANIGRAHI	PRASANTA KUMAR JOSHI	//

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	WP(C)/26422/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/37825/2026	MAMATA MANIA	SUKANTA KUMAR MISHRA	//
	WP(C)/26423/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/38309/2026	DEBRAJ BHUE	BUDHIRAM DAS	//
	WP(C)/26424/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/37038/2026	RUKUMANA BEHERA @ RUKMAN BEHERA	DIPANKAR ACHARYA	//
	WP(C)/26425/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/38069/2026	BIDYARANI DAS	PRABIN DAS	//
	WP(C)/26426/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/38315/2026	DEBRAJ BHUE	BUDHIRAM DAS	//
	WP(C)/26427/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/36133/2026	ANIL KUMAR MAHARANA	SHASHI BHUSAN JENA	//
	WP(C)/26428/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/36452/2026	NARA @ NARAYAN MALI	ARJUNA CHARANA BEHERA	//
	WP(C)/26429/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/12519/2026	MANOJ MANJARI BISWAL	DURGESH NARAYAN RATH	//
	WP(C)/26430/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/36804/2026	JAGANNATH MARANDI	MANAS PATI	//
	WP(C)/26431/2026	VS UNION OF INDIA	VS	0 //
271	D-WP(C)/38143/2026	DR.BISWAJIT SAMAL	SANGRAM JENA	//
	WP(C)/26432/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/37826/2026	CHAITANYA BEHERA	PRAKASH RANJAN BARIK	//
	WP(C)/26433/2026	VS	VS	0

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273	D-WP(C)/26374/2026 WP(C)/26434/2026	COLLECTOR AND DISTRICT MAGISTRATE, BALASORE MANAGING COMMITTEE OF RAGHUNATH JEW HIGH SCHOOL, DHENKANAL VS STATE OF ODISHA	SUPRITI KAR VS	// // 0 //
274	D-WP(C)/38076/2026 WP(C)/26435/2026	DR. SAMBIT SIRAJ SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
275	D-WP(C)/38626/2026 WP(C)/26436/2026	KISHORE CHANDRA ROUTRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
276	D-WP(C)/38506/2026 WP(C)/26437/2026	SARANI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
277	D-WP(C)/37177/2026 WP(C)/26438/2026	REENA RANI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
278	D-WP(C)/38065/2026 WP(C)/26439/2026	DR.SHRINIBAS SETHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
279	D-WP(C)/38115/2026 WP(C)/26440/2026	DR.SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
280	D-WP(C)/36537/2026 WP(C)/26441/2026	SUSAMA MANDAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
281	D-WP(C)/38147/2026 WP(C)/26442/2026	DR.LINCOLN KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
282	D-WP(C)/38136/2026 WP(C)/26443/2026	DR.OMM SWAYAM PRAKASH ROUTRAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
283	D-WP(C)/38117/2026 WP(C)/26444/2026	DR.REEMARANI PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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284	D-WP(C)/38119/2026 WP(C)/26445/2026	DR. ANCHAL MEHER VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
285	D-WP(C)/38123/2026 WP(C)/26446/2026	DR.HARIHAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
286	D-WP(C)/38150/2026 WP(C)/26447/2026	DR.PRATEEK MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
287	D-WP(C)/38072/2026 WP(C)/26448/2026	DR.JOGESHWAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
288	D-WP(C)/38131/2026 WP(C)/26449/2026	DR. TEJ KISHAN BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
289	D-WP(C)/38071/2026 WP(C)/26450/2026	DR. DHARASHREE SHRABANI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
290	D-WP(C)/38218/2026 WP(C)/26451/2026	SHASHIBHUSAN MAHAKUD VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
291	D-WP(C)/36558/2026 WP(C)/26452/2026	PREMANSU KUMAR MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
292	D-WP(C)/38130/2026 WP(C)/26453/2026	DR.SMARANIK SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
293	D-WP(C)/38075/2026 WP(C)/26454/2026	DR.DINESH NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
294	D-WP(C)/38182/2026 WP(C)/26455/2026	MRUTYUNJAY MANDOI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
295	D-WP(C)/38184/2026	DUSMANTA KUMAR BARIK	ATUL TRIPATHY	//

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	WP(C)/26456/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37357/2026	CHINTAMANI PATEL	RANJIT SAMAL	//
	WP(C)/26457/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/38472/2026	SASMITA DAS	SANGRAM JENA	//
	WP(C)/26458/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/36664/2026	M/S. B M P AND SONS CONSTRUCTIONS PVT. LTD., SUNDERGARH	BIBHUTI BHUSAN PANDA	//
	WP(C)/26459/2026	VS ASST. COMMNR OF GST AND CE., ROURKELA-1	VS	0 //
299	D-WP(C)/38185/2026	SATYAJIT MOHANTY	ATUL TRIPATHY	//
	WP(C)/26460/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/38187/2026	ANJAN KUMAR KAR	ATUL TRIPATHY	//
	WP(C)/26461/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/38627/2026	OM NAMAHA SIVAYA, SHG, KOLASINGI	ARIJEET MISHRA	//
	WP(C)/26462/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/37353/2026	RAMAKANTA BEHERA	RANJIT SAMAL	//
	WP(C)/26463/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/37908/2026	MALECKUNNEL PHILIP VARGHESE, SAMBALPUR	BHABANI PRASAD MOHANTY	//
	WP(C)/26464/2026	VS THE STATE TAX OFFICER, SAMBALPUR-I CIRCLE, SAMBALPUR	VS	0 //
304	D-WP(C)/38120/2026	DR.PURABI PRADHAN	SANGRAM JENA	//
	WP(C)/26465/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/37394/2026	MAHENDRA KUMAR PRADHAN	SOUBHAGYA SWAIN	//
	WP(C)/26466/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/37963/2026	BHUBAN CHANDRA DEY @ BHUBAN CHANDRA DEY	BIKASH CHANDRA PARIJA	//
	WP(C)/26467/2026	VS	VS	0

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307	D-WP(C)/38070/2026 WP(C)/26468/2026	STATE OF ODISHA DR.VICKY PRASAD JENA VS	SANGRAM JENA VS	// // 0
308	D-WP(C)/37983/2026 WP(C)/26469/2026	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0
309	D-WP(C)/35555/2026 WP(C)/26470/2026	LIC HOUSING FINANCE LTD, (LICHFL) BHUBANESWAR BRUNDABATI PANI VS	ARJUNA CHARANA BEHERA VS	// // 0
310	D-WP(C)/37980/2026 WP(C)/26471/2026	STATE OF ODISHA DILLIP KUMAR DAS VS	KRUSHNA CHANDRA DASH VS	// // 0
311	D-WP(C)/38133/2026 WP(C)/26472/2026	COLLECTOR CUM CHAIRMAN, R.T.A., PURI DR.SIDDHANT NAIK VS	SANGRAM JENA VS	// // 0
312	D-WP(C)/38121/2026 WP(C)/26473/2026	STATE OF ODISHA DR.DEBAGOURA NAIK VS	SANGRAM JENA VS	// // 0
313	D-WP(C)/38122/2026 WP(C)/26474/2026	STATE OF ODISHA DR. SANJIB KUMAR ADHEK VS	SANGRAM JENA VS	// // 0
314	D-WP(C)/38186/2026 WP(C)/26475/2026	STATE OF ODISHA BIKRAM PAHADASINGH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
315	D-WP(C)/38581/2026 WP(C)/26476/2026	STATE OF ODISHA ASHUTOSH PARIDA VS	SAROJA KANTA SAMAL VS	// // 0
316	D-WP(C)/37927/2026 WP(C)/26477/2026	STATE OF ODISHA KARTIK KUMAR ACHARYA VS	SUBHADUTTA ROUTRAY VS	// // 0
317	D-WP(C)/38476/2026 WP(C)/26478/2026	STATE OF ODISHA DR.BABITARANI PATNAIK VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/38629/2026 WP(C)/26479/2026	MAA SARASWATI WSHG, CHINGUDIGHAI, GANJAM VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
319	D-WP(C)/38580/2026 WP(C)/26480/2026	CHITTARANJAN PATTANAIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
320	D-WP(C)/38140/2026 WP(C)/26481/2026	DR.NIHAR RANJAN PODH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
321	D-WP(C)/38125/2026 WP(C)/26482/2026	DR. SANDIP KUMAR BHUYAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
322	D-WP(C)/38126/2026 WP(C)/26483/2026	DR.SILI PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
323	D-WP(C)/38152/2026 WP(C)/26484/2026	DR.SUBHAPRADA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
324	D-WP(C)/38225/2026 WP(C)/26485/2026	JAMUNA MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
325	D-WP(C)/38156/2026 WP(C)/26486/2026	DR.PRABHUDATTA DIBYAJYOTI SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
326	D-WP(C)/38190/2026 WP(C)/26487/2026	PRAFULLA KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
327	D-WP(C)/38006/2026 WP(C)/26488/2026	SARANGADHAR DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
328	D-WP(C)/38624/2026 WP(C)/26489/2026	MAA DAKHINAKALI SHG, ANCHULI, GANJAM VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
329	D-WP(C)/37364/2026	MD.ZAFAR MOZAMMIL KHAN	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26490/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/36673/2026	DR.PAWAN KUMAR BOCHA	ADYASHA KAR	//
	WP(C)/26491/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/38243/2026	CHEMU MAHANTA	SWAPNIL ROY	//
	WP(C)/26492/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/38191/2026	JAGANNATH DANDASENA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/26493/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/37587/2026	PRASHANTA KUMAR SIAL @ PRASANT KUMAR SIAL	ARJUNA CHARANA BEHERA	//
	WP(C)/26494/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/38194/2026	MAHENDRA PADHAN	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/26495/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/36680/2026	DR.PRASANTA MATARI	ADYASHA KAR	//
	WP(C)/26496/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/38249/2026	DIBAKAR MOHANTA	SWAPNIL ROY	//
	WP(C)/26497/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/38250/2026	DIBAKAR MOHANTA	SWAPNIL ROY	//
	WP(C)/26498/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/36688/2026	DR.PRMIKSHYA PRIYADARSHINI NAYAK	ADYASHA KAR	//
	WP(C)/26499/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/35859/2026	SANTOSH BIHARI	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/26500/2026	VS CHIEF GENERAL MANAGER, ROORKELA STEEL PLANT, SUNDERGARH	VS	0 //
340	D-WP(C)/36480/2026	PRAKASH CHANDRA SETHY	AMIYA KUMAR CHHATOI	//
	WP(C)/26501/2026	VS	VS	0

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341	D-WP(C)/38666/2026 WP(C)/26502/2026	STATE OF ODISHA SANTOSH KUMAR RATH VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
342	D-WP(C)/38557/2026 WP(C)/26503/2026	STATE OF ODISHA KANAK MANJARI SAHOO VS	RASHMI RANJAN SWAIN VS	// // 0
343	D-WP(C)/38215/2026 WP(C)/26504/2026	ODISHA GRAMEEN BANK, BHIMATANGI BRANCH, BHUBANESWAR KAMALA KANTA NAIK VS	SWAPNIL ROY VS	// // 0
344	D-WP(C)/38420/2026 WP(C)/26505/2026	STATE OF ODISHA OM PRAKASH CHHAPOLIA VS	MANASH RANJAN BAUG VS	// // 0
345	D-WP(C)/36787/2026 WP(C)/26506/2026	ADDITIONAL DISTRICT MAGISTRATE-CUMDISTRICT REGISTRAR, CUTTACK KRUSHNA CHANDRA JENA VS	MANAS PATI VS	// // 0
346	D-WP(C)/38659/2026 WP(C)/26507/2026	UNION OF INDIA SATYA NARAYAN PADHI VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
347	D-WP(C)/38671/2026 WP(C)/26508/2026	STATE OF ODISHA PRATIVA NAYAK VS	AKSHAYA KUMAR PANDEY VS	// // 0
348	D-WP(C)/37218/2026 WP(C)/26509/2026	STATE OF ODISHA LAXMIDHAR SAMANTRAY VS	PRAVAT KUMAR NAYAK VS	// // 0
349	D-WP(C)/38661/2026 WP(C)/26510/2026	STATE OF ODISHA PURNA CHANDRA CHOUDHURY VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
350	D-WP(C)/36488/2026 WP(C)/26511/2026	STATE OF ODISHA ULASHA MALLICK VS	AMIYA KUMAR CHHATOI VS	// // 0
351	D-WP(C)/37220/2026 WP(C)/26512/2026	STATE OF ODISHA PRASANA KUMAR PANDA VS	PRAVAT KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/38161/2026 WP(C)/26513/2026	DR.SOUMYARANJAN MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
353	D-WP(C)/38319/2026 WP(C)/26514/2026	BIJOY KUMAR NANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
354	D-WP(C)/38502/2026 WP(C)/26515/2026	NIRMAL CHANDRA RAUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/37221/2026 WP(C)/26516/2026	AHALYA NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
356	D-ABLAPL/23223/2026 ABLAPL/9573/2026	SUBHAM ROUT @ JAGU ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUDWAR /464 /2026 0 //
357	D-ABLAPL/22843/2026 ABLAPL/9574/2026	TRILOCHAN NAYAK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BRAMHA BARADA /131 /2026 0 //
358	D-ABLAPL/24302/2026 ABLAPL/9575/2026	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DR. MAHENDRA PRATAP SINGH VS	CYBER CRIME AND ECONOMIC OFFEN 0 //
359	D-ABLAPL/24085/2026 ABLAPL/9576/2026	JAGANATH MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /114 /2023 0 //
360	D-ABLAPL/24662/2026 ABLAPL/9577/2026	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	GURUDIJHATIA /199 /2026 0 //
361	D-ABLAPL/24098/2026 ABLAPL/9578/2026	BISIRAM KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /135 /2026 0 //
362	D-ABLAPL/24664/2026 ABLAPL/9579/2026	JITENDRA KUMAR LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /116 /2026 0 //
363	D-ABLAPL/24703/2026	PRASANTA KUMAR DASH	SOUMYAKANTA MOHAPATRA	LAXMISAGAR P.S. /533 /2026

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	ABLAPL/9580/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23623/2026 ABLAPL/9581/2026	ABHIJIT SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	/ /0 () //
365	D-ABLAPL/24100/2026 ABLAPL/9582/2026	ABHISEK MOHARANA VS STATE OF ODISHA	TANMAY MISHRA VS	DHENKANAL TOWN /508 /2026 () //
366	D-ABLAPL/23643/2026 ABLAPL/9583/2026	RANJIT PADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ / S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000012/2026
367	D-ABLAPL/24102/2026 ABLAPL/9584/2026	GOBINDA TAKARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /141 /2026 () //
368	D-ABLAPL/23810/2026 ABLAPL/9585/2026	MAMATA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /251 /2026 () //
369	D-ABLAPL/23909/2026 ABLAPL/9586/2026	PABITRA PARIDA @ PABITRA KUMAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /12 /2026 () //
370	D-ABLAPL/24104/2026 ABLAPL/9587/2026	AKHILA MALLIK @ AKHILARAMAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /301 /2026 () //
371	D-ABLAPL/23938/2026 ABLAPL/9588/2026	RAMA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /565 /2026 () //
372	D-ABLAPL/24124/2026 ABLAPL/9589/2026	RAJENDRA MAHARANA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	KISSANNAGAR PS /244 /2026 () //
373	D-ABLAPL/24225/2026 ABLAPL/9590/2026	BIDYADHAR JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /266 /2026 () //
374	D-ABLAPL/23955/2026 ABLAPL/9591/2026	AJAY@AJAYA BEHERA VS	DIBYA JYOTI SAHOO VS	ANANTPUR /190 /2026 ()

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375	D-ABLAPL/24301/2026 ABLAPL/9592/2026	STATE OF ODISHA RAJA JENA VS	BISHNU MOHAN MOHAPATRA VS	// BHANDARIPOKHARI /256 /2026 ()
376	D-ABLAPL/24439/2026 ABLAPL/9593/2026	STATE OF ODISHA MANAS @ MANAS RANJAN NAYAK VS	KRUSHNA CHANDRA DASH VS	// DHARMASALA /317 /2026 ()
377	D-ABLAPL/23961/2026 ABLAPL/9594/2026	STATE OF ODISHA SHAMBHU KUMAR VS	CHANDAN SAMANTARAY VS	// SAHADEV KHUNTA /120 /2009 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
378	D-ABLAPL/23984/2026 ABLAPL/9595/2026	UNION OF INDIA (E.D.) ABHISEK PATRA VS	SARADA PRASAD DASH VS	CRLMC(PMLA)/0000033/2017 NIMAPADA /229 /2026 ()
379	D-ABLAPL/23991/2026 ABLAPL/9596/2026	STATE OF ODISHA MINATI SWAIN @ MINA SWAIN VS	PUSPAMITRA MOHAPATRA VS	// CUTTACK SADAR /444 /2026 ()
380	D-ABLAPL/24471/2026 ABLAPL/9597/2026	STATE OF ODISHA PRIYADARSHINI RANI ELIZABETH PAIKRAY @ PRIYADARSHINI RANI ELIZABETH VS	ANIRUDHA DAS VS	// EOW,BHUBANESWAR /11 /2026 ()
381	D-ABLAPL/23994/2026 ABLAPL/9598/2026	STATE OF ODISHA (E.O.W.) ABDUL MOJO VS	SANJIT MISHRA VS	// PURI SADAR /393 /2026 ()
382	D-ABLAPL/23995/2026 ABLAPL/9599/2026	STATE OF ODISHA MINATI ROUT VS	ARIJEET MISHRA VS	// CHANDABALI /66 /2017 ()
383	D-ABLAPL/24657/2026 ABLAPL/9600/2026	STATE OF ODISHA MONOJA KUMAR PANDI VS	MANAS KUMAR CHAND VS	// INDUSTRIAL ESTATE PS /200 /2026 ()
384	D-ABLAPL/24667/2026 ABLAPL/9601/2026	STATE OF ODISHA KESHAB CHANDRA KHUNTIA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /233 /2018 ()
385	D-ABLAPL/23997/2026 ABLAPL/9602/2026	STATE OF ODISHA SUMITRA MALLICK VS	SAROJ KUMAR PADHI VS	// PIPLI /479 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/24669/2026 ABLAPL/9603/2026	BILASH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /310 /2026 () //
387	D-ABLAPL/24002/2026 ABLAPL/9604/2026	HIMANSHU PRASAD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFEN () //
388	D-ABLAPL/21527/2026 ABLAPL/9605/2026	ANKITA DEVI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //
389	D-ABLAPL/23274/2026 ABLAPL/9606/2026	PURNA CHANDRA JENA @ MALLICK VS STATE OF ODISHA	PRAMOD KUMAAR NIGAM VS	PIPLI /464 /2026 () //
390	D-ABLAPL/24673/2026 ABLAPL/9607/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	/ /0 () //
391	D-ABLAPL/24676/2026 ABLAPL/9608/2026	SASHI @ SASHMI PRAVA ROUT VS STATE OF ODISHA	ANSHUMAN DAS VS	NILGIRI /362 /2026 () //
392	D-ABLAPL/24019/2026 ABLAPL/9609/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-7 /55 /2025 () //
393	D-ABLAPL/24144/2026 ABLAPL/9610/2026	BASUDEB DEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
394	D-ABLAPL/24718/2026 ABLAPL/9611/2026	KOTESWAR DASH @ RINKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHANDAGIRI P.S. /593 /2026 () //
395	D-ABLAPL/23777/2026 ABLAPL/9612/2026	DEBAJYOTI JENA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	CHAULIAGANJA /344 /2026 () //
396	D-ABLAPL/23978/2026 ABLAPL/9613/2026	BAPUN NAYAK VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	JALESWAR /293 /2026 () //
397	D-ABLAPL/24745/2026	KISHORE ORAM	AMULYA RATNA PANDA	CHANDIPOSH PS /100 /2026

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	ABLAPL/9614/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/24753/2026 ABLAPL/9615/2026	MANOJ KANTA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /531 /2026 () //
399	D-ABLAPL/24299/2026 ABLAPL/9616/2026	HARENDRA GANGAI@HARIA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /171 /2026 () //
400	D-ABLAPL/23927/2026 ABLAPL/9617/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	RAGHUNATHPUR /40 /2026 () //
401	D-ABLAPL/24157/2026 ABLAPL/9618/2026	PRABHURAM KHANDAI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	LAXMISAGAR P.S. /488 /2025 () //
402	D-ABLAPL/24759/2026 ABLAPL/9619/2026	MALIK SABIR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /403 /2026 () //
403	D-ABLAPL/24624/2026 ABLAPL/9620/2026	PRAFULLA KUMAR MOHANTY@PRAFULA KUMAR MOHANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DHUSURI /260 /2026 () //
404	D-ABLAPL/24626/2026 ABLAPL/9621/2026	MANTU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /729 /2025 () //
405	D-ABLAPL/23937/2026 ABLAPL/9622/2026	PANCHANAN PRADHAN VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	GURUDIJHATIA /185 /2026 () //
406	D-ABLAPL/24629/2026 ABLAPL/9623/2026	SARBESWAR JENA @ KALIA VS STATE OF ODISHA	BIJAY JENA VS	RAJNAGAR /286 /2026 () //
407	D-ABLAPL/24760/2026 ABLAPL/9624/2026	SHUBHRAJEET CHOWDHURY VS STATE OF ODISHA	ABHAS MOHANTY VS	MAHULPALI /114 /2026 () //
408	D-ABLAPL/24609/2026 ABLAPL/9625/2026	MANA SABAR @ GHANASHYAM SABAR VS	BIRAJA PRASAD NANDA VS	KOMNA PS /260 /2026 ()

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409	D-ABLAPL/24516/2026 ABLAPL/9626/2026	STATE OF ODISHA DILIP KUMAR BISWAL VS	SANTOSH CHANDRA ATABUDHI VS	// INDUSTRIAL ESTATE PS /232 /2026 ()
410	D-ABLAPL/24566/2026 ABLAPL/9627/2026	STATE OF ODISHA HEMANTA @ HEMANTA KUMAR BEHERA VS	KARUNAKAR GAYA VS	// BANDAR MARINE /23 /2026 ()
411	D-ABLAPL/24568/2026 ABLAPL/9628/2026	STATE OF ODISHA BALARAM DAS VS	KARUNAKAR GAYA VS	// KAKATAPUR /265 /2026 ()
412	D-ABLAPL/24762/2026 ABLAPL/9629/2026	STATE OF ODISHA ABHAYA NANDA PANDA VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
413	D-ABLAPL/24182/2026 ABLAPL/9630/2026	STATE OF ODISHA PRAMOD PADHIARY VS	NIRANJAN BEHERA VS	// BARAMBA /377 /2025 ()
414	D-ABLAPL/23385/2026 ABLAPL/9631/2026	STATE OF ODISHA AFROZ KHAN VS	SURYA PRATAP DEO VS	// / /0 ()
415	D-ABLAPL/24767/2026 ABLAPL/9632/2026	STATE OF ODISHA SANDEEP SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// DHENKANAL SADAR /707 /2026 () //